

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

14/01/2020

O.A./260/220/2019

L SETHI  
-V/S-  
D/O POST

ITEM NO:76

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. B. Swain

Notes of The Registry	Order of The Tribunal
	<p>None for the parties. On previous dates i.e. on 04.11.2020 no one was present for the applicant and last opportunity was allowed to the applicant to pursue this matter. Today also no one is present on behalf of the applicant. Hence, the O.A. is dismissed for default for non prosecution on the part of the applicant. Respondents' counsel is present.</p> <p>Registry to send copy of this order to applicant by post.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>